

- (b) if so, the present scenario;
- (c) in what manner the Government propose to improve the infrastructural facilities; and
- (d) the details of the steps taken in this regard?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) and (b) Yes, Sir. In the first seven months of current financial year there has been decleration in growth rate of six infrastructure industries comprising power, saleable steel, crude petroleum, refinery products & cement from 10.4% in 1995-96 (April-Oct) to 3%.

(c) and (d) Development of a strong economic infrastructure in sectors like power, transport and others is considered critical for sustained industrial growth. The Government is already considering extensive application of market mechanism in these sectors through deregulation of production and distribution. Foreign investment in these sectors is also being encouraged to supplement domestic resources. Union Budget 1996-97 has proposed establishment of an Infrastructure Development Finance Company with an authorised share capital of Rs. 5000 crores to act as a direct lender, as a refinancing institution and as a provider of financial guarantees. To step up investment in infrastructure, a levy of 2% as special custom duty on all imports except those that carry a nil rat of duty or are imported at nil rate of custom duty for export production has also been proposed. Tax concessions have also been extended to infrastructure sector.

#### **Increase in the number of profit making PSUs**

1790. SHRI SURYABHAN PATIL VAHADANE: Will the Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that during the financial year 1994-95, the number of

profit making public sector undertakin has increased in comparison to previo financial year;

- (b) if so, the details thereof alongwi the steps being taken by Government encourage these public undertakings keep it up; and

(c) the steps being taken to impro the performance of the loss maki undertakings and to motivate them reduce their losses?

THE MINISTER OF INDUSTF (SHRI MURASOLI MARAN): (a) Yi Sir.

(b) and (c) During the year 1994-1 130 PSUs earned profit of Rs. 121 Crores as against a profit of Rs. 97 Crores earned by 121 PSUs during 19\* 94. The steps being taken by Governmc to improve the performance of PSUs i enterprise specific. However, soi common steps are, signing of MO<sup>1</sup> periodic performance review meetings administrative Ministries/Departmen delegation of powers, professionalisait of Board of Directors, reduction surplus of manpower through VR Diversification of product-mix, technolo upgradation, reference of sick PSUs BIFR for formulation of reviv rehabilitation scheme, export promotic etc.

#### **Enhanced compensation for the lai acquired by BSL**

-17^1. SHRI GYAN RANJAN: W the Minister of STEEL be pleased state:

- (a) whether it is a fact that at the tir of construction of Bokaro Steel Plant Bihar, the land of 62 villages w acquired under land acquisition law 1956;
- (b) whether it is also a fact that t court has ordered B.S.L. to p compensation of land to displac persons at enhanced rate;